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|---------------|------------------------------|
| 5. Belgium | 20. Mauritius |
| 6. Canada | 21. Mexico |
| 7. China | 22. Netherlands |
| 8. Denmark | 23. Nigeria |
| 9. Estonia | 24. Portugal |
| 10. Finland | 25. Singapore |
| 11. France | 26. Spain |
| 12. Germany | 27. Switzerland |
| 13. Hong Kong | 28. Taiwan |
| 14. Ireland | 29. Thailand |
| 15. Israel | 30. United Arab Emirates |
| 16. Italy | 31. United Kingdom |
| 17. Japan | 32. United States of America |
| 18. Korea | 33. Ukraine |
| 19. Malaysia | |

[English]

Pepsi Co. India Holdings

2351. SHRI R. JEEVARATHINAM : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- the terms and conditions laid down in regard to import export for Pepsi Food Limited;
- whether the same terms and conditions are applicable to Pepsi Food Limited;
- if so, the details thereof; and
- if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) The approval granted to M/s. Pepsi Foods Ltd. stipulates that export to import ratio shall all along be maintained at 3 : 1.

(b) to (d). As per the approval granted for M/s. Pepsico India Holdings, import of Capital equipment, components and raw-materials by it will be allowed as per the Import Policy prevailing from time to time.

Public Transport System

2352. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of SURFACE TRANSPORT be pleased to state refer to the reply given to parts (a) & (b) of Starred Question No. 3 dated November 27, 1995 and state :

(a) the names of agencies other than State Public Transport who are duty bound to provide an efficient Public Transport System with extracts of relevant rules and regulations thereon;

(b) whether under Section 71(3) (a) it is the duty of the Union Government only to direct the State Transport Authority to limit the number of stage carriages keeping in view the number of vehicles, road conditions and other

relevant matters by publishing a notification in the official gazette; and

(c) if so, whether the Union Government publish any notification in the official gazette directing STA to add more number of private buses on the roads keeping the road conditions etc. in view, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY) : (a) to (c). The information is being collected.

Hydel Power Potential in J&K and Gujarat

2353. SHRI CHANDRESH PATEL : Will the Minister of POWER be pleased to state :

(a) whether Jammu and Kashmir have hydel power potential of 20000 MW whereas only 100 MW of hydel power is being actually produced in the State;

(b) if so the steps being taken to optimise the use of total hydel-power-potential;

(c) the total expenditure already incurred thereon for 1994-95 and 1995-96 and power generation capacity added thereby;

(d) the names of places, where hydel power plants are situated at present in Gujarat;

(e) the quantity of MW power produced at each of those plants;

(f) the expenditure incurred on each project from 1991 to 1995 year-wise; and

(g) the plans, projects and expenditure to be incurred for the establishment of new hydel power projects in Gujarat during 1996 and 1997 ?

THE MINISTER OF POWER (SHRI N.K.P. SALVE) : (a) and (b). A potential for development of hydro-electric projects aggregating to 7487 MW capacity at 60 percent load factor has been assessed by Central Electricity Authority for Jammu and Kashmir. Out of this, 311.33 MW has been developed and another 355.17 MW is under development. Hydro Electric Schemes (above 3 MW) with potential of 532.33 MW at 60 percent load factor have been techno-economically cleared by Central Electricity Authority.

(c) The total expenditure on hydro-electric project under execution during 1994-95 and proposed outlay for 1995-96 is Rs. 742.39 crores and Rs. 917.30 crores respectively. The power generation capacity added during 1994-95 and 1995-96 (upto Nov., 1995) is 115 MW and 3.75 MW respectively.

(d) and (e). The details of Hydro power projects under operation in Gujarat are as given below :

Sl. No.	Name of Project/ Inst. Cap.	Location (Distt.)
1.	Ukai H.E.P. (4x75 = 300 MW)	Near Surat
2.	Ukai L.B.C. (2x2.5 = 5 MW)	Near Surat
3.	Kadana P.S.S. St. I (2x60 = 120 MW)	Panchmahal